

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 146(ND)/2012  
RT No.27/Chd/Pb/2016**


M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ... Petitioners

Versus.

M/s A.P.Refinery Pvt. Ltd. & Ors. ... Respondents

Present: Ms.Tushita Ghosh, Advocate with Mr. Gaurav Mehta, Practicing  
Company Secretary for petitioners.  
Mr. Sunish Bindlish, Advocate with Mr. Ashish Bansal, Advocate  
for respondents.

Since Member (Technical) is away on duty to NCLT, New Delhi,  
this part heard matter is adjourned to 02.05.2017 for arguments and in case  
the arguments remain inconclusive, then to be taken up on day to day basis.

  
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(Justice R.P. Nagrath)  
Member (Judicial)

April 17, 2017

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